

**Title:** Regarding passing of the Constitution (Eighty fourth Amendment) Bill, 1999.

11.07 hrs

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28th October, 1999, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Eighty-fourth Amendment) Bill, 1999, which was passed by the Lok Sabha at its sitting held on the 27th October, 1999."

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